

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.69/Chd/Pb/2018

In the matter of:

Punjab Accumulators Pvt. Ltd. ...Applicant.

Vs.

Registrar of Companies, Punjab & Chandigarh. ...Respondent.

Present: Mr. Karanveer Jindal, Advocate for the petitioner.
Mr. M.S. Pachouri, Registrar of Companies, Punjab & Chandigarh.

Matter be listed on 21.08.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

Sd/-
(Pradeep R. Sethi)
Member(Technical)

July 19, 2018
arora